

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 692/1993 in O.A. 122/93
All India sc/ST Rly. Emps. Versus V.O. E. Lodha
 Asto.

Date of Order	Orders
	This is a Miscellaneous application filed by the applicant through his Counsel in O.A. 122/93 that is listed on 7-12-93. It is for permission to file the "Rejoinder". On scrutiny it has found in order. <i>Karstoor</i> 7/12 <i>Sd/- (S) [Signature]</i>
14/12/93 7/12/93	Mr. Jay Raj - Counsel for the applicant. Register & Put up in Court for admission on <u>14.12.93</u> as prayed. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR None for applicant. Mr. Virendra Lodha - Counsel for respondents. M.P. is allowed. He may file rejoinder within 4 weeks. Now, O.A. may be listed for hearing on <u>25/1/94</u>. M.P. stands disposed of accordingly. <i>[Signature]</i> (B. B. Mahajan) Member (Adm.) <i>[Signature]</i> (D. I. Mehta) Vice-Chairman

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